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RP-1082-2024

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 7th OF APRIL, 2025

REVIEW PETITION No. 1082 of 2024

ADIVASI KRANTIKARI RAJA BHABHOOT SINGH MAVAASEE SAMAJ SANGHATHAN

Versus

UNION OF INDIA AND OTHERS

Appearance:

Shri Rajesh Kumar Chand, Advocate for petitioner.

Shri Ishan Soni, Advocate for respondent/UOI.

Dr. S.S. Chouhan, Government Advocate for respondents/State.

ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

On hearing the learned counsel, we do not find any error apparent on the face of the record that calls for any interference.

Accordingly, the review petition is dismissed.

(SURESH KUMAR KAIT) CHIEF JUSTICE (VIVEK JAIN) JUDGE

MSP